

HSRP made mandatory

732. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether high security registration plates have been made mandatory for motor vehicles in the country;
- (b) if so, the details of the State-wise implementation of the provision of law;
- (c) the problems reported, if any, by State Governments for their early implementation;
- (d) whether Government of Goa has sought any clarification in this regard or sought time for implementation of the same; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO S. KHANDELA) : (a) Yes, Sir.

(b) As per the information available in this Ministry, so far, the scheme has been implemented only by the States of Meghalaya, Sikkim and Goa.

(c) So far as early implementation of the scheme is concerned, the Government of Rajasthan and West Bengal have intimated that the process of implementation in their State has been held up due to court cases.

(d) No, Sir.

(e) Does not arise.

Highways under NHDP in A.P.

733. SHRIMATI T. RATNA BAI : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is undertaking any highways under National Highway Development Project (NHDP) in each State especially in Andhra Pradesh;
- (b) if so, the details thereof, State-wise like converting the lanes into four and six where there is heavy demand;
- (c) the demands received from the Government of Andhra Pradesh; and
- (d) the action taken and present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH) : (a) and (b) Yes, Sir. Based on traffic volume, connectivity of important towns/cities and *inter se* priority, the National Highways are considered by the Government for development to 4/6 lanes under National Highways Development Projects (NHDP). The State-wise details of such National Highway projects under implementation are given in Statement-I (*See below*).

(c) and (d) Further details regarding National Highways projects proposed to be undertaken under NHDP in respect of Andhra Pradesh are given in Statement-II.